

CR(P)No. 17 of 2014

18.07.2014

HON'BLE THE CHIEF JUSTICE

Shri HL Shangreiso, Advocate, present for the petitioner.

Ms PS Nongbri, Advocate, present for respondents No. 6 and 7.

Issue notices to respondents No. 1 to 5.

The petitioner/revisionist is allowed to get the notices served on the respondents No. 1 to 5 'DASTI' (by hand).

List after service of notices on respondents No. 1 to 5 on 18.08.2014 for admission/orders.

CHIEF JUSTICE

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18.07.14